

substantially. The main reasons of these accumulated losses upto 1990-91 were due to unremunerative prices and high incidence of wage related costs arising out of 90 successive wage revisions.

**Captive coal Mines in coal fields**

1214. SHRI NARENDRA

PRADHAN: Will the Minister of COAL be pleased to state:

(a) the number of captive coalmines in various coalfields of the country; and

(b) the organisations which have been permitted or are likely to be permitted to do mining in the said coal mines?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) 57 coal mining blocks (72 including sub-blocks) have been identified by Coal India Limited (CIL) and 11 coal mining blocks have been identified by Singareni Collieries Company Limited (SCCL) for captive mining.

(b) 28 coal mining blocks in all have been allotted for captive mining. The details of the parties to whom these blocks have been allotted are indicated in the Statement (See below).

**Statement**

*List of Captive Mining blocks allotted*

SI. Coal Field No.	Block	Name of Allottee
<i>Eastern Coalfields Ltd.</i>		
1. Raniganj	Sarisatolli	RPG IND./CESC
2. Raniganj	Tara (West)	WBPDCCL
3. Raniganj	Tara (East)	WBSEB
<i>Central Coalfields Ltd.</i>		
4. Auranga	Jagaldagga	BSMDC
5. Jayanti	Jayanti	BSMDC
6. North Karanpura	Dumargarh	NTPC
<i>Wesstern Coalfields Ltd.</i>		
7. Mohanpani	Gotitoria(East)	BLAIND.
8. Mohanpani	Gotitoria(West)	BLAIND.
9. Wardha	Lohara(West)	NDIL/CICCO
10. Wardha	Baranj I to IV	-do-
11. Wardha	Manora II	-do-
12. Wardha	Lohara Extn.	-do-
13. Wardha	Lohara(East)	ACC
14. Wardha	Takli-Jeja-Bellora (North)	Lloyds Metals
15. Wardha	Takli-Jena-Bellora (South)	Central Collieries
<i>South Eastern Coalfields Ltd.</i>		
16. Hasdeo-Arand	Bisrar	ACC
17. Mand Raigarh	Gare-Plama IV / 2	Jindal Strips
18. Mand Raigarh	Gare-Plama IV/1	Jindal Power
19. Mand Raigarh	Gare-Plama IV / 3	Jindal Power
20. Mand Raigarh	Gare-Plama IV /4	Phoenix
21. Mand Raigarh	Gare-Plama IV / 5	Monnet Ispat
22. Mand Raigarh	Gare-Plama IV / 8	J.K. Corp.

Sl.Coal Field No-	Block	Name of Allottee
<i>Mahanadi Coalfields Limited</i>	Talabira I	INDALCO
23. Ib-Valley	Talabira II	Samlai/ Panda
24. Ib-Valley		
25. Talcher	Utkal-A	Kalinga Power
26. Talcher	Utkal-BI	VPL/TMPL
27. Talcher	Utkal-C	ICCL
<i>Bharat Coking Coal Ltd.</i>		
28. Jharia	Tasra	SAIL

#### Trade with some Countries

1215. SHRI MOHINDAR SINGH KALYAN: Will the Minister of COMMERCE be pleased to state:

(a) whether trade between India, America, U.K. Pakistan, China, had doubled during the last one year;

(b) if so, the details thereof; and

(c) the necessary steps being taken by Government to increase the trade among the aforesaid countries?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) to (c) As per the provisional data received from the Directorate General of Commercial Intelligence & Statistics (DGCI&S), the total value of foreign trade between India, America, U.K., Pakistan and China respectively, during 1996-97 and 1997-98, in Rupee terms are:

Country	(Rs. crores)	
	Total Value of Trade (Export-I-Imports) 1996-97	1997-98
America	36356.58	38150.34
United Kingdom	14844.60	16274.35
Pakistan	686.48	676.82
China	4869.57	6835.27

Many steps have been taken in the direction of improving Bilateral and commercial relations. Bilateral Government Contacts between various

economic ministries and organisations have grown substantially over the last few years. There has also been an increase in the number of trade delegations exchanged with these countries. There is also an endeavour to adopt specific measures to strengthen the cooperation and raise dilateral trade and economic relations to a new level. Under the SAARC Preferential Trade Arrangements (SAPTA), import duties are being brought down and non-tariff barriers are being removed to promote bilateral trade between India and Pakistan. Target is to establish a Free Trade Area among all SAARC member countries including India and Pakistan by 2001 A.D. In spite of repeated proposals from India, Pakistan has not agreed to grant Most Favoured Nation (MFN) treatment to imports from India and continues to adopt a restrictive policy on imports from India.

#### Corruption Charges Against Officials of S.T.C.

1216. SHRI GOPALSINH G. SOLANKI: Will the Minister of COMMERCE be pleased to state:

(a) whether there have been charges of corruption and other arts of malpractices levelled against the officials and lower level employees of the State Trading Corporation;